

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.07.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 425 of 2020	Hemlata Vs. Parisi Grand Smooth Logistics Ltd & Ors.	Yash Prakash Sharan	Piyush Singh Aditya Parolla-R1 Kumar Pradyuman- R2 & R3

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 201 of 2021	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V. Omni Projects (India) Ltd. & Anr. With	Aastha Mehta	Lalit Patel
3.	Comp. App. (AT) (Ins) No. 266 of 2021	Nandish Patel Vs. Parthiv Parikh, Resolution Professional & Ors.	Nandish Patel	Avdesh Kumar Varshney-R1 Aastha Mehta-R2 Ravi Pahwa-R2 to R6 Sharad Tyagi-R6
4.	Comp. App. (AT) (Ins) No. 381 of 2021	Basant Kumar Vs. SVS Cleanroom and Engineering System OPC Pvt. Ltd. & Anr.	Swapnil Gupta	Akshay Sharma-R1 Prachi Johri-R2 Atul Kumar Kansal- RP

For Hearing

5.	Comp. App. (AT) (Ins) No. 961 of 2020	Kewaunee Labway India Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Chirag Kher	Shiv Kumar Suri Nikita Thapar Prerna Wagh
6.	Comp. App. (AT) (Ins) No. 1028 of 2020	BRS Ventures Investment Ltd. Vs. Registrar of Companies, Guwahati With	Ajay Gaggar	Ramesh Kumar Bhola-ROC Aswin N S

7.	Comp. App. (AT) (Ins) No. 1042 of 2020	Assam Company India Ltd. Vs. Registrar of Companies, Guwahati	Vineeta	Ramesh Kumar Bhola-ROC Aswin N S
8.	Comp. App. (AT) (Ins) No. 1055 of 2020	Parag Sheth Resolution Professional of M/S Digjam Ltd. Vs. Sunil Kumar Agarwal Resolution Professional for Digjam Ltd. & Ors.	Akshay Sharma	Pratik Thakkar-R1 Atul Sharma-R2 & R3

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar